

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 199
TO BE ANSWERED ON 04th FEBRUARY, 2019**

Scholarship for Higher Education

199. KUMARI SHOBHA KARANDLAJE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is implementing any ongoing schemes to provide scholarships for higher education to students belonging to Scheduled Castes;

(b) if so, the details thereof and the details of students who have been provided scholarships under these schemes during the last three years, State-wise;

(c) whether under these schemes, there is any provision for ensuring placement of students after completion of higher education; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. Satya Pal Singh)**

(a) to (d) The Government is implementing scholarship schemes and also providing complete fee waiver in all the Indian Institute of Technology, National Institute of Technology and Centrally Funded Indian Institute of Information Technology, to the students belonging to Scheduled Castes, for pursuing higher education.

The details of the scholarship schemes are:

(i) Post-Matric Scholarships to the Students Belonging to Scheduled Castes:

Under the scheme, scholarship towards tuition & compulsory non-refundable fees and maintenance allowance, is provided to the eligible Scheduled Castes students, for pursuing higher education. The Scheduled Castes students having family income up to Rs. 2.5 lakh per annum are eligible for scholarship.

(ii) Central Sector Scholarship Scheme of Top Class Education for Scheduled Caste Students:

Under the scheme, full financial support is provided to eligible Scheduled Castes students for pursuing studies beyond 12th class in 220 top class institutions such as, Indian Institute of Management (IIMs), Indian Institute of Technology (IITs), National Institute of Technology (NITs), National Institute of Fashion Technology (NIFTs), National Law Universities (NLUs), reputed Medical/Law and other institutes of excellence. The Scheduled Castes students having family income up to Rs. 6.0 lakh per annum are eligible for scholarship.

(iii) National Overseas Scholarship for Scheduled Castes:

Under the scheme, assistance is provided to the selected Scheduled Caste, Denotified, Nomadic, semi-nomadic tribes, landless agricultural labourers and traditional artisan's students, for pursuing Master level courses and Ph.D programmes from abroad in specified fields of study. The

Scheme is operated through Indian Missions abroad. The Scheduled Castes students having family income up to Rs. 6.0 lakh per annum are eligible for scholarship.

(iv) Central Sector Scheme of National Fellowship for Scheduled Caste Students:

The Scheme provides financial assistance to Scheduled Caste students for pursuing research studies leading to M.Phil., Ph.D. and equivalent research degree in universities, research institutions and scientific institutions. Under the scheme, 2000 Research Fellowships per year is provided to the Scheduled Caste Students.

Details of students who have been provided scholarship under the above schemes during the last three years is given at **Annexure-I**.

Under the above schemes, there is no provision for ensuring placement of students after completion of higher education.

Details of students who have been benefitted from Scholarship/Fellowship Schemes for Scheduled									
Sr. No.	State	Post-Matric Scholarships to the Students Belonging to Scheduled Castes			Central Sector Scholarship Scheme of Top Class Education for Scheduled Caste Students*			National Ov for Sche	
		2015-16	2016-17	2017-18	2015-16	2016-17	2017-18	2015-16	2
1	Andhra Pradesh	600089	685102	658534	1911	2033	1883	50	
2	Assam	40236	38366	23874					
3	Bihar	155000	37372	89213					
4	Chandigarh	2600	3000	2203					
5	Chhattisgarh	86335	90871	95565					
6	Daman & Diu	156	170	0					
7	Delhi	27064	20921	20100					
8	Goa	247	108	280					
9	Gujarat	159013	166582	131169					
10	Haryana	76222	94377	123062					
11	Himachal Pradesh	48685	55213	33057					
12	Jammu & Kashmir	12452	4094	11040					
13	Jharkhand	33733	21786	20177					
14	Karnataka	318125	297478	322606					
15	Kerala	120667	131314	132286					
16	Madhya Pradesh	288358	323642	361268					
17	Maharashtra	524232	404656	540993					
18	Manipur	4041	7310	6566					
19	Meghalaya	133	146	0					
20	Odisha	179454	106668	202125					
21	Puducherry	5426	5413	6241					
22	Punjab	305822	309468	274730					
23	Rajasthan	143602	310639	191184					
24	Sikkim	291	328	361					
25	Tamil Nadu	758290	796206	761114					
26	Telangana	265108	278363	212706					
27	Tripura	16765	14943	14652					
28	Uttar Pradesh	947622	1095469	1238139					
29	Uttarakhand	20194	39864	69504					
30	West Bengal	540976	607744	382795					
TOTAL		5680938	5947613	5925544	1911	2033	1883	50	

* State-wise data is not maintained